



**RAJASTHAN HIGH COURT LEGAL SERVICES  
COMMITTEE, JODHPUR**

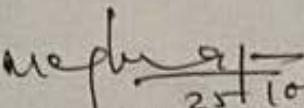
**NOTICE REGARDING FOURTH NATIONAL LOK ADALAT**

Date: 25.10.21

It is notified for information to all concerned that as per the guidelines of NALSA and RLSA, Fourth National Lok Adalat of the year 2021 is scheduled to be organized on 11-12-2021 (Second Saturday) at Hon'ble Rajasthan High Court at Jodhpur in which cases under section 138 N.I. Act, Criminal Compoundable Cases, Bank Recovery Matters, Motor Accident Claim Cases, Family Dispute Matters (Except Divorce), Labour and Employment Dispute Matters, Land Acquisition Matters, Electricity & Water Bills (Excluding Non-Compoundable Cases), Service Matters relating to Wages, Allowances and Pension Allowances, Revenue Matters, Other Civil Matters (Rent, Pre - Emption, Injunction Suits and Suits relating for Specific Performance) etc. will taken up.

If any party/advocate(s) are interested in placing his or her matter of above mentioned categories of cases, in the aforesaid National Lok Adalat then he/she may immediately apply with the complete details of the case(s) to the office of the undersigned.

By Order.

  
25/10/21  
Secretary

Rajasthan High Court Legal Services Committee  
Jodhpur.